

**HIGH COURT OF KARNATAKA
BENGALURU**

July 16, 2020

NOTICE

**(FOR HIGH COURT, PRINCIPAL BENCH AT BENGALURU AND
BENCHES AT DHARWAD AND KALABURAGI)**

In the Principal Bench at Bengaluru, the certified copies of the judgments and orders may be obtained through Online and the court fees also may be paid through Online. As stated in the notice dated 14.07.2020, one counter shall be kept open in the Principal Bench at Bengaluru for the purpose of issuance of certified copies of the interim orders and payment of process fee.

In the Benches at Dharwad and Kalaburagi, for the purpose of applying for certified copies of Judgments and orders, for payment of court fees as well as process fee, two counters shall be kept open from 11:00 a.m. to 1:00 p.m.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-

**(RAJENDRA BADAMIKAR)
REGISTRAR GENERAL**